Corrigendum to Public Notice No. 66/2015-2020 dated 21.03.2018

New Delhi, Dated the 22\textsuperscript{nd} March, 2018

Subject: Correction in Entry No. 8019 of Table 2 of the Appendix 3B-Merchandise Exports from India Scheme (MEIS).

In exercise of powers conferred under Paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby notifies the following corrections in the Entry No. 8019 of Table 2 of Appendix 3B notified vide Public Notice No.66 dated 21.03.2018.

<table>
<thead>
<tr>
<th>Sl.No. of Table 2 of Appendix 3B</th>
<th>Existing ITC(HS) Code</th>
<th>Corrected ITC(HS) Code</th>
<th>Existing Product Description</th>
<th>Corrected Product Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>8019</td>
<td>07132000</td>
<td>07132020</td>
<td>Bengal Gram</td>
<td>Bengal Gram (desi chana)</td>
</tr>
</tbody>
</table>

Effect of this Corrigendum: A correction has been made in the Entry at Sl.No.8019 of the Table 2 of Appendix 3B notified vide Public Notice No.66 dated 21.03.2018

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